

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.605 OF 2001
IN
O.A. No.1461 OF 2000**

(28)

New Delhi, this the 26th day of August 2002

**HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI M.P. SINGH, MEMBER (A)**

Tara Chand (UDC)
R/o A-56, Mangol Puri,
Delhi-110083.
(Applicant in person)

.....Petitioner

VERSUS

1. Shri P.S. Bhatnagar,
Chief Secretary,
Government of NCT of Delhi,
Indira Gandhi Stadium,
IP Estate, New Delhi.
2. Shri S.K. Srivastava
Secretary (Services),
Government of NCT of Delhi,
Indira Gandhi Stadium,
IP Estate, New Delhi.
3. Shri M.K. Mishra,
Director,
Directorate of Social Welfare,
Canning Lane,
Kasturba Gandhi Marg,
New Delhi.

....Respondents

(By Advocate : Shri Ajay Gupta)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) :

Petitioner is present though his counsel is not present. Shri Ajay Gupta, learned counsel for respondents has submitted a copy of the order of the Hon'ble Delhi High Court dated 6.3.2002 in C.W.P. No.4896 of 2001, copy placed on record.

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2. In view of the aforesaid order of the Hon'ble High Court, CP 605 of 2001 is disposed of, leaving it open to the petitioner to proceed in the matter, if any grievance still survives, in accordance with law, if so advised. Notices issued to the alleged contemnors are discharged.


(M.P. Singh)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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